

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5196**  
TO BE ANSWERED ON 03.04.2023

**International Agreements on Climate Change**

5196. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is participating in the negotiations on the areas/issues related to the environment in India's Foreign Trade Agreements (FTAs);
- (b) if so, the details of such FTAs along with the details of the proceedings thereof; and
- (c) the detailed mechanisms and measures in addition to UNFCCC and its related instruments for the Government to ensure the commitments on environment and climate change in other international agreements/treaties/instruments?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): India has not included a dedicated Chapter on environment/sustainable development in its Free Trade Agreements (FTAs) so far. However, in recent years, this subject has been gaining traction globally including in the context of FTAs. Countries such as UK, EU, Australia and Canada consider it critical to include a chapter on new areas including environment/sustainable development in their FTAs. India is engaging with these countries constructively while safeguarding its national interests. Further, India is party to various Multilateral Environmental Agreements (MEAs) including UNFCCC and is committed to the cause of environment protection and conservation including climate change.

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